

ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1999
TO BE ANSWERED ON 17TH MARCH, 2023

RULES FOR ONE NATION ONE RATION CARD SCHEME

1999 # SHRI DIGVIJAYA SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any Rules have been made to implement the "One Nation One Ration Card" scheme which has been announced by Government;
- (b) if so, the details thereof; and
- (c) if not, the timeline by which it would be implemented by making the Rules?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (c): This Department implemented a technology driven Central Sector Scheme namely "Integrated Management of Public Distribution System (IM-PDS)" from April 2018, till 31st March 2023. The main objective of this scheme is to enable **nation-wide portability** of the ration cards issued by the States/UTs under the National Food Security Act (NFSA) 2013. This scheme, better known as 'One Nation One Ration Card (ONORC) Plan', is implemented in all 36 States/UTs, across the country.

The ONORC plan empowers the NFSA beneficiaries, particularly migrant beneficiaries, to lift their entitled foodgrains from any electronic-Point of Sale (e-PoS) enabled Fair Price Shop (FPS), anywhere in the country, by using their same/existing ration card issued under NFSA after biometric/Aadhaar authentication on the e-PoS device. Since inception, more than 102 Crore portability (inter-intra) transactions have been recorded in the country, which shows the wide acceptance of ONORC plan.
